

Central Administrative Tribunal Lucknow Bench Lucknow
Original Application No: 43/2005
this, the 19th day of January 2005.

HON'BLE SHRI SHANKER RAJU MEMBER(J)
HON'BLE SHRI S.P. ARYA MEMBER(A)

1. Lallanji Pandey aged about 49 years s/o Sri Ram Chandra Pandey R/o Moh. Tukhaia Post Kanthinagar Basti District Basti.
2. Ram Lallan Chowhdary aged about 46 years s/o Ram Achal Chowdhary, R/o Gram Ranipur Post Sanda Munderwa, District Basti.

....Applicants.

BY Advocate Shri A. Moin.

Versus

1. Union of India through General Manager, North Eastern Railway Gorakhpur.
2. Divisional Railway Manager (P), North Eastern Railway, Ashok Marg, Lucknow.
3. Divisional Railway Manager (P), North Eastern Railway, Ashok Marg, Lucknow.

....Respondents.

BY Advocate Shri Arvind Kumar.

Order (oral)
By Hon'ble Shri Shunker Raju Member(J)

Without expressing any opinion on the merits of the case, we direct the respondents to treat this O.A. as representation of applicants and consider the grievance of applicant in the light of the decision in O.A. 669/95 decided on 18.5.2004 by a detailed and speaking order within two months from the date of receipt of a copy of this order.

2. O.A. stands disposed of accordingly. No costs.

(S.P. ARYA)
(S.P. ARYA)

MEMBER(A)

S. Raju
(SHANKER RAJU)

MEMBER(J)

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